

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/308(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	STATE BANK OF INDIA VS PRITI BAJAJ
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Principal Creditor of Indian Bank

Ms. Mahuya Ghosh, Adv.

Ms. Soumi Gupta, Adv.

Mr. Ramesh Ch. Prusti, Advocate on Record.

For the Guarantor

Mr. Rishav Singh, Adv.

Mr. Anurag Mitra, Adv.

ORDER

1. Learned Counsel for the Financial Creditor present.
2. We are informed by the Ld. Counsel, the matter before Hon'ble Supreme Court is now listed on 14.12.2022.
3. In view of this position this petition is deferred and adjourned.
4. Post this matter on 17.01.2023.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**